

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2480/2024

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

DILEEP SHARMA & ORS.

RESPONDENT(S)

(Only C.A. Nos.2707, 2483 and 2486 of 2024 are listed under this item)

WITH

C.A. No. 2483/2024 (III-A)

(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019
FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
176308/2019
FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019
FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019)

C.A. No. 2486/2024 (III-A)

C.A. No. 2707/2024 (III-A)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY
IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

Date : 02-01-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]

For Appellant(s) Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.
Mrs. Pooja Kabra, Adv.

For Respondent(s) Mr. P. I. Jose, AOR
Mr. Mukul Kumar, AOR

Upon hearing the counsel the Court made the following
O R D E R

C.A. No.2707 of 2024:-

Learned counsel for the appellant(s) prays for and is granted
further opportunity of two weeks to file fresh particulars in

respect of respondent no.13 and also, to cure the defects pointed out by the Registry.

C.A. No.2486 of 2024:-

Learned counsel for the appellant(s) prays for and is granted further opportunity of two weeks to file fresh particulars in respect of respondent no.4.

C.A. No.2483 of 2024:-

Learned counsel for the appellant(s) prays for and is granted further opportunity of two weeks to cure the defects pointed out by the Registry.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)